

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH, NEW DELHI

---  
Misc. Application No.79 of 2025

**IN**

Original Application No.785/2024

Mr. Jatinder Kumar Chabba

**...Applicant**

Versus

State of Punjab and others

**...Respondents**

I N D E X

SR. NO.	PARTICULARS	DATED	PAGES
1.	Compliance Report by way of Short affidavit of –Harbhajan Singh, Divisional Forest Officer, Garhshanker, of the order dated 18.08.2025 passed in Misc. Application No.79 of 2025 in Original Application bearing No.785/2024 titled as Mr. Jatinder Kumar Chabba Vs. State of Punjab.		
2.	Annexure R-1 <b>(Jamanbandi of said khasra number)</b>		
3.	Annexure R-2 <b>(Satellite Image)</b>		

Deponent

Place: Garhshanker

Dated: 03.10.2025



(Harbhajan Singh)  
Divisional Forest Officer,  
Garhshanker

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH, NEW DELHI

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Mr. Jatinder Kumar Chabba

**...Applicant**

VERSUS

1. State of Punjab Through Secretary, Environment, Forest and Climate Change, Regional Office, Chandigarh, Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh-160030 Email:[ronz.chd-mef@ nic.in](mailto:ronz.chd-mef@nic.in)
2. District Magistrate, Garhshankar District Administrative Complex, Chandigarh Road, Hoshiarpur-146001 Email:[dehsr@punjab.gov.in](mailto:dehsr@punjab.gov.in)/[hoshiarpurde@gmail.com](mailto:hoshiarpurde@gmail.com)
3. District Forest Officer Garhshankar, Garhshankar, Punjab 144527 Email [dfonawansher@gmail.com](mailto:dfonawansher@gmail.com)
4. Punjab Pollution Control Board Through its Member Secretary, Vatavaran Bhawan, Nabha Road, Patiala, Punjab, 147001 Email: [msppcb@gmail.com](mailto:msppcb@gmail.com)/[msppcb@punjab.gov.in](mailto:msppcb@punjab.gov.in)
5. Shri Guru Ravidas Historical Shrine-Charan Choh Ganga Amritkund Sachkhand Shri Khuralgarh Sahib Through Sant Surender Das, Village Kharali, Tehsil, Garhshankar, District Hoshiarpur, Punjab 144523.

**....Respondents**



*Handwritten signature*

Compliance Report by way of Short affidavit of – Harbhajan Singh, Divisional Forest Officer, Garhshanker, of the order dated 18.08.2025 passed in Misc. Application No.79 of 2025 in Original Application bearing No.785/2024 titled as Mr. Jatinder Kumar Chabba Vs. State of Punjab.

**RESPECTFULLY SHOWETH:-**

I the above named deponent do hereby solemnly affirm and declare as under:-

1. That the above noted case is pending adjudication in this Hon'ble Tribunal and is fixed for hearing on :07.10.2025.
2. That with regard to the observations of this Hon'ble Tribunal made in Para No.10 of Judgment Dated:18.08.2025. It is submitted that the area measuring 84662.97 sq feet falls in Khasra No.280 and 307 owned by Sri Guru Ravidas Historical Religious Place Charan Sho Ganga (Amrit Kund) Khuralgarh Sahib, Khurali, Tehsil Garhshankar, District Hoshiarpur, Punjab, which is private property. Therefore, there is no encroachment on Government Land, however these khasra numbers of the land in question are closed under section 4 of a Punjab Land Preservation Act,1900 and the



construction thereupon is in violation of the Section 4 of the Punjab Land Preservation Act, 1900.

3 That with regard to the queries raised by this Hon'ble Tribunal in Para No.11 of Judgment Dated:18.08.2025, the information sought by this Hon'ble Tribunal is as under: -

a) The land in question comprising khasra number 279, 280, 307, 308/2 (H.B. No.485) is owned by Sri Guru Ravidas Historical Religious Place Charan Sho Ganga (Amrit Kund) Khuralgarh Sahib, Khurali, Tehsil Garhshankar, District Hoshiarpur, Punjab (**Annexure-1** Jamabandi of said khasra number).

b) **Possession** of the said land in question is with the owner Sri Guru Ravidas Historical Religious Place Charan Sho Ganga (Amrit Kund) Khuralgarh Sahib, Khurali, Tehsil Garhshankar, District Hoshiarpur, Punjab (**Annexure-1** Jamanbandi of said khasra number).

c) **Original Nature/Status of the land** in question is Hilly traverse by ravines and this land is closed under section 4 of a PLPA, 1900 (**Annexure-1** Jamanbandi of said khasra number).



*[Handwritten signature]*

d) **Satellite Image** is annexed as **Annexure-2**.

4 That in compliance of above said order dated 18.08.2025 of this Hon'ble Tribunal, this compliance report by way of short affidavit is being filed.

It is, therefore, respectfully prayed that the present compliance report by way of short affidavit may kindly be taken on record, in the interest of justice.

Deponent

Place: Garhshanker  
Dated: 03.10.2025



(Harbhajan Singh)  
Divisional Forest Officer,  
Garhshanker.

VERIFICATION:-

Verified that the contents of para no.1 to 4 of my above compliance report by way of affidavit are true and correct to the best of my knowledge and information as derived from official record. No part of it is false and nothing has been kept concealed therein.

Deponent

Place: Garhshanker  
Dated: 03.10.2025

(Harbhajan Singh)  
Divisional Forest Officer,  
Garhshanker

ATTESTED  
03 OCT 2025

Harbhajan Singh  
Notary Public, Garhshanker  
(Pun.) India, Lic. No. 788

# Annexure-1

**Jamabandi- 2023 2024 Village- SHRI KHURALGARH SAHIB Hadbast No.:- 485**

**Tehsil- Garhshankar**

**District- Hoshiarpur**

1	2	3	4	5	6	7	8		
Khewat No. Revenue Numberdar	Khatoni No. Revenue	Name of owner and details	Name of cultivators and detail	Mode of Irrigation	Land and Khasra No.	Area and Kind	Special Remarks		
596/ 572	768	Shri Guru Ravidas Historical Religious Place Charan Sho Ganga (Amrit Kund) Khuralgarh Sahib Khurali Tehsil Garhshankar District Hoshiarpur Punjab (India)	Owners in possession		279	56-10(2-85-80.92) Ravine	<p><b>Rapt No. 446</b> <b>Date 7/7/2011</b></p> <p>Government Order 7/7/2011</p> <p>Today's is as per application Tehsildar Sahib's resolution no. 2 dated 28/4/2011 This Trust Deed Sri Guru Ravidas Historical Religious Place Charan Sho Ganga (Amrit Kund) Khural Garh Sahib Kharali Tehsil Garhshankar District Hoshiarpur Punjab India Registered No. 707 has been given a note in the box caption of Jamabandi 2008-09. In which Khasra No. 279-280-307-308/2 Khewat No. 469/649 has been given a note</p> <p style="text-align: center;"><b>43</b></p> <p><b>Special Remark</b> Report No. 268 dated 27-0-2014 As per the trust deed, today Satwinderjit Singh Hira came to the office and presented a trust deed registered deed, according to which the resolution dated 04-05-2013 has been passed and the National President of the institution, Mr. Satwinder Singh Hira, has been fully authorized. This trust deed is being run by the institution of the institution of Sri Guru Ravidas Historical Religious Place Charan Sho Ganga Amrit Kund Sach Khand Khuralgarh Sahib Tehsil Garhshankar District Hoshiarpur Punjab. The land related to the trust is Khasra No. 279,280,307,308/2 Area (306-8) Village Khuralgarh whose registered deed number 569 dated 16-05-2013 Local Management Current Committee Satwinderjit Singh Hira etc. Member It is dc:ne under a trust deed.</p> <p><b>Special Remark</b> Report No. 268 dated 27-0-2014 As per the trust deed, today Satwinderjit Singh Hira came to the office and presented a trust deed registered deed, according to which the resolution dated 04-05-2013 has been passed and the National President of the institution, Mr. Satwinder Singh Hira, has been fully authorized. This</p>		
Total 4.11					280			280	72-17(3-68-51.69) Ravine
Revenue 2.57					307			307	92-8(4-67-41.19) Hillock
Cess 1.54					308/2			308/2	84-13(4-28-20.80) Hillock
(Patti Numberdar) Santokh Singh					<b>Part 4</b>	<b>Total</b>		<b>Part 4</b>	<b>306-8(15-49-94.60)</b>
		Signature and Dated				306 Kanal 8 Marla (15 Hectare 49 Aire 94.60 Sentare) non cultivated			
				Sd/- 27/08/2025		129 Kanal 7 Marlah (6 Hectare 54 Aire 32.61 Sentare) Ravine			
						177 Kanal 1 Marlah (8 Hectare 95 Aire 61.99 Sentare) Hillock			

# Annexure-1

							<p>trust deed is being run by the institution of the institution of Sri Guru Ravidas Historical Religious Place Charan Sho Ganga Amrit Kund Sach Khand Khuralgarh Sahib Tehsil Garhshankar District Hoshiarpur Punjab. The land related to the trust is Khasra No. 279,280,307,308/2 Area (306-8) Village Khuralgarh whose registered deed number 569 dated 16-05-2013 Local Management Current Committee Satwinderjit Singh Hira etc. Member It is done under a trust deed.</p>
Grand Part 4	Area 306 Kanal 8 Marla (15 Hectare, 49 Aire, 94.60 Sentare)						
Non Cultivated	306 Kanal 8 Marla (15 Hectare, 49 Aire, 94.60 Sentare)						
Transaction No.15187	Total Page:1	Total Fee 25/-	Official Name/Designation: Ashwani Kumar, Copy Operator Fard Kendra, Garhshankar	Patwari has entered Revenue Record in Computer up to 20/08/2025			Copy is true as per Computer of Revenue Record. Signature of official
Page 1 of 1	- Printing Date 27-08-2025	12:35:56:737 Evening					

TRUE TRANSLATION

*[Signature]*  
 Divisional Forest Officer  
 Shaheed Bhagat Singh Nagar



Annexure-2



Date 30/01/2023

Legend

- Charan Choh Ganga, Shri Khuralgarh Sahib
- Shri Charan Choh Ganga Sachkhand
- Shri Charan Choh Ganga Sachkhand

Shri Charan Choh Ganga Sachkhand

Charan Choh Ganga, Shri Khuralgarh Sahib

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